

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:337

ANSWERED ON:14.03.2012

PRODUCTION OF COKING COAL

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**Will the Minister of COAL be pleased to state:**

(a) whether there is shortage of coking coal in the country;

(b) if so, the details of coking coal produced in the country during the last three years and the current year and the reasons for shortage;

(c) the details of coal imported and exported during the last three years and the current year, country-wise quantity-wise, year-wise and grade-wise including the price of imported and exported coal;

(d) whether the Government proposes to put ban on export of coal in view of shortage in the country;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the steps taken/proposed to be taken by the Government to increase the production of coal including coking coal in the country ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): Yes Sir. As per the Annual Plan 2012-13, against the total requirement of coking coal during 2010-11 at 43.90 million tonnes (Prov.) , the indigenous supply was 15.90 million tonnes (Prov.) only.

The production of coking coal during last three years and current year in the country is given below:-

(in million tonnes)  
Year Coking Coal Production

2008-09	16.58
2009-10	16.45
2010-11	15.90
2011-12 (BE)	17.23

The main reason for shortage of coking coal is inter-alia, inadequate availability of resources.

(c): The details of coal imported and exported (quantity & value) during last three years and current year upto July 2011, country-wise, year-wise is given in Annuxure-I & II.

(d) & (e): AT present there is no such proposal before the Government.

(f): The Government has taken steps to expedite Environment & Forestry clearances, pursue with Ministry of Railways for enhancing availability of rail rakes and approach State Government for necessary assistance in land acquisition and in problems relating to law and order. In addition, a series of steps have been taken by Coal India Ltd. and its subsidiaries for augmenting coal production which include (i) increasing the efficiency of the equipments, regular monitoring, mechanization as programmed and strict supervision of the existing mines and ongoing projects (ii) Capacity addition particularly for coking coal from new and future projects (iii) Consistent efforts for resolving issues of environmental & forestry clearances, land acquisition and law and order problems.